

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 26th June, 2023

No. HC.XI-6/2019/228/RC # # # In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice of the Gauhati High Court has been pleased to amend the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967 incorporating the posts of the Computer Section as a separate cadre. Accordingly, the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967 is amended in the following manner with immediate effect:

- 1.** In Rule 2. (f), between words "ministerial posts," and "Special posts", the words "IT service" and "," will be inserted.
- 2.** In Rule 3.I. Gazetted Officers, after (ii), the following lines will be inserted.
"(iii) The High Court IT services- Class I, Class II (A), Class II(B)"
And 3.I. (iii), (iv), (v) shall be re-numbered as 3.I. (iv), (v), (vi) respectively.
- 3.** After Rule 3.II., the following lines will be inserted.
"III. IT Service (Non-Gazetted):
The High Court IT services- Class III."
And 3.III, and 3.IV shall be re-numbered as 3.IV., and 3.V. respectively.
- 4.** In Rule 4., in the second line, after the words " Schedule-I(A)," and before the words "Schedule-I(B)," words "Schedule-I(AA)," shall be inserted.
- 5.** In Rule 11., in the third line, after the words " Schedule-I(A)," and before the words "Schedule-I(B)," words "Schedule-I(AA)," shall be inserted.
- 6.** A new Schedule 1(AA), consisting of the posts of the Computer Section/IT Services, both existing and newly created shall be inserted after schedule -1(A) and before Schedule -1(C) in the following manner:

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SCHEDULE -1 (AA)

PAY AND CADRE OF HIGH COURT IT SERVICES AND POSTS.

Category of Posts	Title of Posts	No. of posts sanctioned	Scale of Pay	Next promotional post & minimum period required for promotion
CLASS-I (Gazetted) (Separate Cadre)	Project Manager	1	PB-4 Rs. 12,000-40,000/-+ GP 6,300/ (6th ROP) Present Pay Scale (PB-4) Rs. 30,000-1,10,000/-+G.P. 14,500/-	
CLASS-II(A) (Gazetted) (Separate Cadre)	System Analyst (existing post)	1	PB-4 Rs. 12,000-40,000/-+ GP 5,900/ (6th ROP) Present Pay Scale (PB-4) Rs. 30,000-1,10,000/-+G.P. 13,300/-	Project Manager By promotion from the post of Systems Analyst having 5 years of satisfactory service in the post of Systems Analyst.
CLASS-II(B) (Gazetted) (Separate Cadre)	Programmer (existing post)	2	PB-3 Rs. 8,000-35,000/- +GP. 5,100/-(6th ROP) Present Pay Scale (PB-3) Rs. 22,000-87,000/-+G.P. 11,500/-	Systems Analyst By promotion on the basis of merit-cum seniority from amongst the Programmer having 5 years of satisfactory service as Programmer
Class-III (Non-Gazetted) (Separate Cadre)	Technical Assistant	2	P8-2 Rs. 5,200-20,200/- GP. 3,000/- (6th ROP) Present pay scale (PB-2) Rs. 14,000-49,000/-+ G.P. 8,700/-	Programmer By promotion on the basis of merit-cum seniority from amongst the Technical Assistant having 5 years of service as Technical Assistant, subject to fulfilment of requisite qualification for the post of Programmer as per High Court Rules.

7. The posts of System Analyst, and Programmer listed in Sl. No. I and II of Schedule- I(A), shall be deleted, and Sl. III shall be re-numbered as I.

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8. In Rule 7, after Sub Rule 7.7, the following new sub Rule 7.8 shall be inserted, namely.

8.(i) The post of Project Manager shall be filled up by promotion from the post of System Analyst having 5 years of satisfactory service in the post of System Analyst.

(ii) The post of System Analyst shall be filled up by promotion on the basis of merit-cum-seniority from amongst Programmer having 5 years of satisfactory service as Programmer, subject to fulfilment of requisite qualification for the post of System Analyst. Minimum Qualification for the post of System Analyst is MCA with 2 years experience or BE/B. Tech (Computer Science) with 2 years experience or M.Sc., PGDCA with 3 years experience or M. Tech (Computer Science).

Or,

Direct recruitment in case of non availability of suitable candidate for promotion.

(iii) The post of Programmer shall be filled up by promotion on the basis of merit-cum-seniority from amongst the Technical Assistant having 5 years of service as Technical Assistant, subject to fulfilment of requisite qualification. Minimum Qualification for the post of Programmer is MCA or B.E/B. Tech. (Computer Science) or B.E/B. Tech (any branch) with 1 year experience in computer programming or M.Sc. with DCA or M.Sc. with 1 year experience in programming. Preference will be given to those having sound knowledge and sufficient experience in Court related works using software developments tools like ORACLE, SQL Server, Visual Basic, JAVA, ASP, Czystal Report including network and data base administration.

Or,

By direct recruitment in case of non availability of suitable candidate for promotion.

(iv) The post of Technical Assistant shall be filled up by direct recruitment from the candidates having qualification of BCA or B.Sc. with 1 year Post Graduate Diploma in Computer Science/Application or equivalent grade from a recognized institution.

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The candidate must have received training in execution of works such as data entry and DTP works, should have exposure to hardware maintenance of computers, printers, scanners etc., should have knowledge of Server Administration, Network Administration, Leased lines, setting up and configuring LAN, using utilities, application software, web designing and web based application software with at least 2 years working experience from a reputed institution/organization in the related field.

9. Rule 7.(ii) & (iii) shall be omitted and the existing Rule 7. (iv), (v), (vi) shall be re-numbered as 7. (ii), (iii), (iv) respectively.

Sd/-
Aparna Ajitsaria
REGISTRAR GENERAL

Memo No. HC.XI-06/2019/229-240/RC dated 26.06.2023

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R –cum Commisioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.
4. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
7. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
8. The Asstt. Registrar, _____, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
11. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

26.6.23
REGISTRAR GENERAL
26/06